

[Shri Kamalnath]

has been selected in an *ad-hoc* manner and gives rise to suspicion. Some players have been selected without considering their performance; performance is a matter of record, for everyone's score and bowling analysis are recorded in the score books. Players who had consistent record with either bat or ball have been overlooked. I strongly believe that the Cricket Control Board in general and the Selection Committee in particular owes it not only to the players but also to the nation to explain in clear terms the criteria for the selection.

The Education Ministry should direct the Cricket Control Board to announce the basis on which the selection has been made. The Board should have no hesitation in announcing the basis and strategy used for selection of the Cricket Team if the selection is free and fair. Pending this the Government should withhold the release of foreign exchange for the impending tour and also have the whole matter reviewed directly by a Special Committee of Cricketers to be set up.

(vii) NEED FOR TAKING STEPS TO IMPROVE FUNCTIONING OF TELEPHONE SERVICES IN ASANSOL-RANIGANJ DURGA-PUR AREA

SHRI KRISHNA CHANDRA HALDER (Durgapur): Sir, I appreciate the ready-made answer given by the hon. Minister of Parliamentary Affairs regarding the matter under rule 377 by Mr. H. K. L. Bhagat. Here my friend, Mr. Makwana is sitting. He will react to my matter being raised under Rule 377, just now.

MR. DEPUTY-SPEAKER: If he comes with a reply, I will not stop.

SHRI KRISHNA CHANDRA HALDER: I want to mention the following matter under Rule 377.

I am drawing the attention of the House towards the telephone services in Asansol-Raniganj-Durgapur indus-

trial belt area. It is unfortunate that inspite of several representations made by the Members of Parliament including myself and eminent persons of that area, the telephone services are deteriorating day by day in that area. There is no improvement in the telephone services. The group dialling and STD services have also collapsed and the trunk services are becoming undependable.

Under these circumstances, I urge upon the Government to take immediate steps to improve the functioning of the telephone services of Asansol-Raniganj-Durgapur area without any further delay and restore the group dialling and STD services so that the people of this area could get some relief.

I also demand that the Minister concerned make a statement in the House indicating the steps taken by the Government in this regard.

SHRI KRISHNA CHANDRA HALDER: Sir, Mr. Makwana is here.

MR. DEPUTY-SPEAKER: He may reply at the time of Demand for Grants for the Ministry of Communications, which is going on.

SHRI KRISHNA CHANDRA HALDER: Why there is a discrimination against the Opposition Member?

MR. DEPUTY-SPEAKER: No, no. When Mr. Rajda raised the issue, the Minister also immediately replied.

SHRI KRISHNA CHANDRA HALDER: There is one information, I am also a Member of the Opposition.

MR. DEPUTY-SPEAKER: It has been noted by Mr. Yogendra Makwana. When he replies, you must be in the House;

(viii) RELIEF MEASURES FOR THE HAILSTORM AFFECTED FARMERS OF CERTAIN BLOCKS IN FATEHPUR DISTRICT OF UP

श्री बी० डी० सिंह (फूलपुर):
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